



Central Electricity Regulatory Commission

6th, 7th & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 678/TL/2025

Dated: 25.9.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by **WRNES Talegaon Power Transmission Limited**, C-105, Anand Niketan, New Delhi-110021 for the grant of a transmission licence to establish the "Network Expansion scheme in western Region to cater to Pumped storage potential near Talegaon (Pune)" (hereinafter referred to as "the Project") on a Build, Own, Operate and Transfer basis consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD in months from the Effective Date
1	Establishment of 2x1500 MVA, 765/400 kV substation near South of Kalamb with 2X330 MVAR, 420 kV bus reactor and 2X125 MVAR, 420 kV bus reactor 765/400 kV, 1500 MVA ICT - 2 Nos. (7x500 MVA single phase units including one spare ICT Unit) 765 kV ICT bays - 2 Nos. 400 kV ICT bays - 2 Nos. 765 kV Line bays - 4 Nos. 330 MVar, 765 kV Bus Reactor- 2 Nos. (7x110 MVar single phase Reactors including one spare Unit for bus /line reactor) 765 kV Bus reactor bay - 2 Nos. 125 MVar, 420 kV Reactor - 2 Nos. 400 kV Reactor bay - 2 Nos. 400 kV line bays - 2 Nos. (for interconnection of PSP) Future provision (space for): 765/400 kV ICT along with bays-10 Nos. (2 Nos. on Sec-1, 4 Nos. in Sec-II and 4 Nos. on Sec-III) 765 kV line bays along with switchable line reactors - 6 Nos. (4 Nos. on Sec-II and 2 Nos. on Sec-III) 765 kV Bus Reactor along with bay: 4 Nos. (2 Nos. on Sec-II and 2 No. on Sec-III) 765 kV Sectionalizer: 2 -sets 400 kV line bays along with switchable line reactors- 20 Nos. (6 Nos. on Sec-1, 6 Nos. on Sec-II and 8 Nos. on Sec-III) 400/220 kV ICT along with bays -4 Nos. (on 400 kV: Sec-III, 2 Nos. on 220 kV Sec-1 and 2 Nos. on 220 kV Sec-II) 400 kV Bus Reactor along with bays: 4 Nos. (2 Nos. on Sec-II and 2 No. on Sec-III) 400 kV Sectionalization bay: 2-set 220 kV line bays: 8 Nos. (4 Nos. on Sec-1 and 4 Nos. on Sec-11) 220 kV Sectionalization bay: 1 set 220 kV BC and TBC: 2 Nos. - Establishment of 6000 MW, $\pm$ 800 kV South Kalamb (HVDC) [LCC] terminal station (4x1500 MW) along with associated interconnections with 400 kV HVAC Switchyard (2x1500 MW on 400 kV Sec-1 and 2x1500 MW on 400 kV Sec-11) and all associated equipment (incl. filters)/bus extension, etc.	01.01.2028
2	LILO of Pune- III- Boisar-II 765 kV D/C line at South Kalamb S/s with associated bays at South Kalamb S/s (The Pune-III - Boisar-II 765 kV D/C line is of Hexa Zebra configuration and LILO shall be of similar conductor configuration)	
3	Installation of 1X240 MVar switchable line reactor on each ckt at South Kalamb end of Boisar- II South Kalamb 765 kV D/C line (Formed after above LILO) 1x240 MVar, 765 kV switchable line reactor- 2 Nos. - Switching equipment for 765 kV line reactor- 2 Nos. - Spare Reactor (1-ph, 1x80 MVar) unit at 765/400 kV South Kalamb S/s	

- The Central Transmission Utility of India Limited, vide its letter dated 13.6.2025, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 25.9.2025 in Petition No. 678/TL/2025, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **WRNES Talegaon Power Transmission Limited** before the Commission can be accessed at the www.adanienergysolutions.com or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **14.10.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on **16.10.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary